

संचार विभाग. केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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Press Release: 2009-2010/502

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प्रेस प्रकाशनी PRESS RELEASE

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in

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September 29, 2009

Certificate of Registration of M/s. Paul Merchants Limited - Cancelled

The Reserve Bank of India has on September 14, 2009 cancelled the certificate of registration granted to M/s. Paul Merchants Limited having its registered office at G.F., 5-6-7-, W.T.C. Babar Road, Connaught Circus, New Delhi-110001 for carrying on the business of a non-banking financial institution as the company has voluntarily exited from the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad Manager